NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/263/ (IB)/2017

NAME OF THE PETITIONER(S)

: RAMESH ASSOCIATES PVT LTD

NAME OF THE RESPONDENT(S)

: SABARI INN PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. Nandhini

ORDER

Counsel for petitioner present. Counsel for respondents present. Counsel for respondents stated that he has not received any papers. Counsel for petitioner is directed to provide all the papers alongwith copy of petition to the counsel for respondents. Counsel for petitioner is also directed to file an affidavit and bank statement as per Sec.9 (3) (b) & (c) of IB Code, 2016. Put up on 20.06.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)